

Statistical information relating to High Court and Subordinate courts of the Karnataka State with regard to Commercial Cases filed before the Commercial Courts, Commercial Division or Commercial Appellate Division as on 01.09.2019

S.No. (1)	Name of the Court (2)	No. of cases pending (as on 01.08.2019) (3)	No. of new cases Instituted (from 01.08.2019 to 31.08.2019) (4)	Total cases pending in the court (as on 31.08.2019) (5)	No. of cases disposed(from 01.08.2019 to 31.08.2019) (6)	Average No. of days taken to decide the case (7)
1	High Court of Karnataka	11	7	17	1	25 days
Subordinate Court of Karnataka State:						
2	LXXXII Addl. City Civil and Sessions Judge, Bengaluru City.	870	76	898	48	2 Years 9 Months 8 Days
3	LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City.	102	11	103	10	4 Months 2 Days
4	IV Addl. District and Sessions Judge, Ballari.	431	82	494	19	1Year 10 Months 2 Days
	Total	1403	169	1495	77	1 Years 7 Months 24 Days